

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/1994/6064/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.J. Saikia,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 14th October, 2019.

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJT/7707/19, dtd. 1st October, 2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to to avail the entire Civil Vacation w.e.f. 5.10.2019 to 18.10.2019 along with station leave permission w.e.f. the morning of 05.10.2019 till the morning of 19.10.2019, as prayed for.

The Addl. District & Sess. Judge, FTC, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence .

Yours faithfully,

Sd/-

6066

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-26/94/6065-A, dated 14.10.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.

6066
14/10/19

JT. REGISTRAR (VIGILANCE)

Rohas